

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Tuesday, December 16, 2025/ 25 Agrahayana, 1947 (Saka)

(Ministries : Ayush; Chemicals and Fertilizers; Consumer Affairs, Food and Public Distribution; Corporate Affairs; Finance; Health and Family Welfare; New and Renewable Energy; Ports, Shipping and Waterways)

Total number of questions -- 160

Budget allocation for expansion of Ayush services in rural areas

1761 # **Dr. Sandeep Kumar Pathak:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether it is a fact that major ongoing schemes for the promotion of Ayurveda, Yoga, Naturopathy, Unani, Siddha and Homeopathy in the country are still not getting adequate budget allocation, if so, the reasons therefor;
- (b) the new steps taken by the Ministry of Ayush for the standardization of national institutes, research projects and Ayush medicines, the details thereof; and
- (c) whether Government is ensuring that the availability of Ayush doctors and medicines in primary health centers will be made mandatory to increase the availability of Ayush services in rural areas, if so, the details thereof?

Status of Ayush wellness centres in the country

1762 # **Dr. Sandeep Kumar Pathak:**

Will the Minister of **Ayush** be pleased to state:

- (a) the current status of Ayush wellness centres established across the country for the promotion and propagation of traditional systems of medicine, the details thereof;
- (b) whether it is a fact that the shortage of trained Ayush doctors in several States has affected the availability of quality healthcare services to the public and the reasons therefor;
- (c) whether the Ministry has any such program outline under which new colleges, training centers and necessary infrastructure can be developed, if so, the details thereof; and
- (d) the criteria on the basis of which the monitoring of these wellness centers is conducted from time to time, the details thereof?

Fund allocation under NAM in Tamil Nadu

1763 **Shri R. Dharmar:**

Will the Minister of **Ayush** be pleased to state:

- (a) the total funds allocated, released, and utilized under the National Ayush Mission (NAM) in Tamil Nadu since its inception;
- (b) the number of Ayush health and wellness centres established in Tamil Nadu, and whether there is a plan to expand them in rural and semi-urban areas;
- (c) the steps taken to promote Siddha medicine under the NAM considering its deep roots in Tamil Nadu; and
- (d) whether Government has taken initiatives to integrate Ayush systems with the public

health infrastructure in Tamil Nadu for better accessibility and patient choice?

Promotion of Ayush systems of medicine at international platform

1764 **Shri Sanjay Seth:**

Will the Minister of **Ayush** be pleased to state:

- (a) the steps taken by the Ministry to promote Ayurveda and other traditional medicine systems at international platforms, including collaboration with the World Health Organization (WHO);
- (b) the manner in which the Ministry supports inclusion of Ayurveda in foreign occupational classifications, such as the Brazilian Classification of Occupations;
- (c) whether the Ministry has developed strategies to expand the global footprint of Ayurveda, including professional training, research and certification;
- (d) the initiatives undertaken to facilitate international conferences, knowledge-sharing and bilateral cooperation in traditional medicine; and
- (e) the expected impact of these measures on India's soft power, global health partnerships and acceptance of Ayush systems worldwide?

Mobile apps or online platforms for Ayush in Odia

1765 **Shri Niranjan Bishi:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether the Ministry will provide mobile apps or online platforms in Odia for AYUSH self-care, yoga guidance, and medicinal plant awareness; and
- (b) if so, the details thereof, if not, the reasons therefor?

Integration of Ayush digital health records with public health system in Odisha

1766 **Shri Niranjan Bishi:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether the Ministry plans to integrate Ayush digital health records with the State of Odisha's public health system for monitoring outcomes and community wellness; and
- (b) if so, the details thereof and if not, the reasons therefor?

Valuation of Rupee vis-à-vis US Dollar

1767 **Shri Pramod Tiwari:**

Will the Minister of **Finance** be pleased to state:

- (a) the percentage value, Indian Rupee lost vis-à-vis US Dollar during the last Nine months of 2025;
- (b) the reasons for such loss of value;
- (c) how other major currencies of the world have fared against the US Dollar during the same period; and
- (d) the steps taken by RBI to support the Rupee in Foreign Exchange Markets?

Promotion of Ayush systems of medicine in the country

1768 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government is taking steps for promotion and overall development of Ayush systems of medicine in the country;
- (b) if so, the details of awareness campaigns launched, wellness centres opened and training programmes undertaken during the last three years;
- (c) whether Government has adopted a strategy of Co-location of Ayush facilities at

Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs) and if so, the details thereof; and
(d) the details of funds allocated and utilized under the National Ayush Mission (NAM) during the last three years?

Support for cultivation and value addition of medicinal plants in Raigarh

1769 # **Shri Dhairyashil Mohan Patil:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether the Ministry has conducted any district-level assessment in Raigarh district of Maharashtra to identify areas with high potential for the cultivation of medicinal plants;
- (b) whether Raigarh district has been included under the medicinal plants component of the National Ayush Mission (NAM) for implementation of cluster-based cultivation, storage and processing units; and
- (c) the reasons for the lack of district-wise data and absence of transparency in the implementation and distribution of financial and technical assistance to local farmers and entrepreneurs?

Ayushman Arogya Mandir

1770 **Shri Sadanand Mhalu Shet Tanavade:**

Shri Samik Bhattacharya:

Smt. Kiran Choudhry:

Shri Shambhu Sharan Patel:

Shri Chunnilal Garasiya:

Will the Minister of **Ayush** be pleased to state:

- (a) the manner in which Ayushman Arogya Mandir (AAM) provides standardized, evidence-based wellness protocols for Non-Communicable Disease (NCDs) like hypertension and diabetes as per the May 2025 Standard Treatment Guidelines (STG) on Metabolic Disorders;
- (b) what outcomes the co-location of Ayush facilities at PHCs, CHCs and district hospitals has achieved and how cross-referral rates between Ayush and modern medicine are tracked;
- (c) what results from the September 2025 Capacity Building Summit indicate State adoption of revised financial and organizational reforms for National Ayush Mission (NAM); and
- (d) the manner in which the Ministry is utilising over 7.5 lakh Ayush practitioners to strengthen community health and promote preventive and promotive healthcare?

Ayush practitioners in Odisha

1771 **Smt. Sulata Deo:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether the Ministry intends to incentivize Ayush practitioners in Odisha to serve in remote, aspirational, and Left Wing Extremism (LWE) affected districts; and
- (b) if so, the details thereof, if not, the reasons therefor?

Promotion of ayush-based immunity programmes

1772 **Shri I.S. Inbadurai:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether formulations like Kabasura Kudineer and Nilavembu Kudineer were promoted for immunity enhancement during the COVID-19 pandemic in the southern States and whether Government has implemented nationwide immunity-boosting programmes through

Ayush systems using similar formulations;

(b) the concrete measures taken to strengthen and widely promote these Ayush immunity initiatives across States;

(c) the funds allocated during the last three years and the current year for promoting Ayush-based immunity programmes, year-wise and State-wise; and

(d) the monitoring and evaluation mechanisms adopted to assess the impact and effectiveness of these programmes?

Medicinal plants cultivation zone in Kushinagar

1773 **Shri Ratanjit Pratap Narain Singh:**

Will the Minister of **Ayush** be pleased to state:

(a) the plan for establishing a Medicinal Plants Cultivation Zone or a dedicated nursery in the Kushinagar region under the National AYUSH Mission (NAM);

(b) the financial support/subsidy provided to farmers in Kushinagar for cultivating high demand medicinal herbs;

(c) the steps taken to establish a Regional AYUSH Research Institute (ARRI) extension centre to study local flora;

(d) the funds allocated for creating a digital inventory of traditional healers and medicinal knowledge; and

(e) the measures to ensure the value addition and market linkage for local medicinal produce?

Manufacturing and innovation of medical devices

1774 **Dr. Parmar Jashvantsinh Salamsinh:**

Shri Samik Bhattacharya:

Dr. K. Laxman:

Shri Narayana Koragappa:

Shri Chunnilal Garasiya:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

(a) which high-end medical devices are now being manufactured in the country under the PLI Scheme and how this is benefiting domestic healthcare;

(b) the manner in which medical device parks in Uttar Pradesh, Madhya Pradesh and Tamil Nadu are creating a competitive ecosystem to help manufacturers achieve economies of scale and lower production costs;

(c) whether the Capacity Building and Skill Development sub-scheme successfully created specialized technical manpower for high-tech medical device manufacturing;

(d) if so, the details thereof; and

(e) the strategies used by the Ministry to promote industry-academia collaboration for continuous innovation and next-generation MedTech development?

Forced use of biostimulant and nano urea by farmers

1775 # **Shri Ramji Lal Suman:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

(a) whether it is a fact that, due to lack of adequate supply of fertilizer in the country, farmers are being forced to use biostimulants and nano urea for sowing crops;

(b) the production and sales of nano urea over the last three years, year-wise;

(c) the current status of steps taken to prevent the black marketing of fertilizers in the country; and

(d) the current status of demand, availability and supply of fertilizers for the last Kharif season and this Rabi season?

Availability and delivery of medicines under PMBJP

1776 Shri Shaktisinh Gohil:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the total number of medicines and medical devices listed under Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) scheme;
- (b) whether several medicines remain “under process” and if so, their number and duration;
- (c) whether many essential medicines are still not included in the list of PMBJP;
- (d) whether listed medicines are frequently unavailable at Janaushadhi Kendras and the reasons therefor; and
- (e) whether Government proposes mega kendras in major cities and courier-based home delivery to ensure full and timely availability to patients?

Internal review of nano urea production, distribution and adoption efficiency

1777 Shri Narhari Amin:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether the Ministry or IFFCO conducted any internal evaluations during the years 2023–24 and 2024–25 regarding the adoption of nano urea and if so, the major observations recorded therein;
- (b) the details of national production, allocation and offtake of nano urea, along with information on any financial assistance extended under Government schemes in this regard since 2019-20, year-wise; and
- (c) the data pertaining to the distribution of nano urea, participation of retailers and coverage of field demonstrations in the State of Gujarat for the last three years, district-wise?

Development of green chemicals and bio-based fertilizers

1778 # Shri Sanjay Kumar Jha:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government has worked on the development of green chemicals and bio-based fertilizers, if so, the details thereof;
- (b) whether an environmental impact assessment has been conducted for these efforts, if so, the details thereof; and
- (c) whether farmers are being provided training and subsidies for these new eco-friendly fertilizers?

Progress and implementation of the PLI Scheme for Medical Devices

1779 Shri Sana Sathish Babu:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the progress achieved under the Production Linked Incentive (PLI) Scheme for Medical Devices since its launch, including the list of number of projects approved with their respective locations, products manufactured and investments attracted;
- (b) the total employment generated and value of exports recorded so far;
- (c) whether Government proposes to review the fixed incremental sales criteria and extend the application window to encourage wider participation; and
- (d) the steps being taken to support innovation, regulatory compliance and competitiveness in high-value medical device manufacturing?

PLI scheme for Pharmaceuticals

1780 **Shri Subhash Barala:**

Shri Kesridevsinh Jhala:

Shri Shambhu Sharan Patel:

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether reduction in import dependency for Key Starting Materials (KSMs) and Active Pharmaceutical Ingredients (APIs) under the Production Linked Incentive (PLI) Scheme has been achieved;
- (b) if so, the details thereof;
- (c) how the Promotion of Research & Innovation in Pharma MedTech Sector (PRIP) Scheme is promoting innovation-based growth in pharma and MedTech, focusing on research and development in priority areas like drugs nearing patent expiry and advanced diagnostics;
- (d) whether the three bulk drug parks in Andhra Pradesh, Gujarat and Himachal Pradesh are on track to reduce manufacturing costs through common infrastructure and the timeline for their full operationalisation; and
- (e) the cumulative sales and exports achieved by PLI-approved pharmaceutical applicants, reflecting their global competitiveness?

Proposal for a regional skill development hub in Gujarat

1781 **Shri Babubhai Jesangbhai Desai:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether the Ministry proposes to support the State of Gujarat in establishing a regional skill development hub focused on chemical and pharmaceutical manufacturing under the Skill India Mission to meet sector-specific manpower needs;
- (b) if so, the details of the proposed assistance, including curriculum development, training facilities, industry collaboration and financial support;
- (c) whether any consultations have been held with Government of the State of Gujarat or relevant industry associations regarding the establishment of such a hub; and
- (d) if not, the reasons for not considering this proposal despite the significant demand for skilled workers in these industries in the State?

Balanced use of fertilizers

1782 **Shri Sant Balbir Singh:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) the schemes or awareness campaigns launched to educate farmers on the balanced use of fertilizers, including organic and bio-fertilizers;
- (b) the manner in which Government is ensuring last-mile delivery and availability of fertilizers in remote and rural areas; and
- (c) whether there are any incentives or subsidy programs being provided to encourage the use of micronutrients and customized fertilizers?

Opening up of Jan Aushadhi Stores

1783 **Shri Golla Baburao:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether Government set a target of opening 25,000 Jan Aushadi Stores (JASs) in the country by March, 2027;
- (b) whether it is a fact that as of now there are only 17,000 JASs in the country;
- (c) whether it is a fact that JASs were just 80 in 2014 and have now reached to 17,000 in 10 years;

- (d) if so, how Government thinks that it can add 8,000 JASs in the coming 15 months;
- (e) whether Government has identified potential areas/towns/cities/Mandals where JASs can be established; and
- (f) if so, the details thereof, State-wise including Andhra Pradesh?

Fertilizers to farmers at subsidized rates

1784 # **Smt. Sunetra Ajit Pawar:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the new schemes or projects being implemented by the Department of Fertilizers to ensure adequate availability of fertilizers at subsidized rates to farmers in the State of Maharashtra, particularly in Pune district;
- (b) whether Government is considering launching any special awareness campaign or subsidy programme to promote local production of neem-coated urea in Pune district and encourage balanced use of fertilizer based on soil health cards;
- (c) if so, the details thereof; and
- (d) the steps being taken to protect farmers from black marketing of fertilizers and ensure its timely supply?

Technology intervention in consumer grievance redressal

1785 **Shri Sujeet Kumar:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the number of consumer complaints filed and resolved through the e-Daakhil Portal since its inception;
- (b) whether there are any plans to integrate Artificial Intelligence (AI) and Machine Learning (ML) for automated case resolution, monitoring and tracking; and
- (c) if so, the details of any pilot programs, collaborations with legal-tech startups or research institutions and the expected impact of such initiatives on institutional capacity and timely access to justice for consumers?

Storage capacity of Government-owned storage houses/warehouses

1786 **Shri R. Dharmar:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the total number and storage capacity of Government-owned storage houses/warehouses across the country, the details thereof, State-wise;
- (b) whether the existing storage capacity is adequate to meet the current and projected demand for essential commodities, particularly during emergencies or natural disasters;
- (c) the steps taken by Government to modernise and expand storage infrastructure, including technological upgrades to prevent wastage and spoilage;
- (d) whether any shortfall in storage capacity has been reported in recent years and the corrective measures being taken to address the same; and
- (e) whether Government plans to involve private sector or Public-Private-Partnerships to enhance storage capacity?

Digital upgrades to strengthen food storage

1787 **Shri Ashokrao Shankarrao Chavan:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether Government has recently announced major digital upgrades aimed at

- strengthening food storage, logistics and enhancing transparency across the Public Distribution System (PDS), if so, the details thereof;
- (b) the details of digital solutions and technologies being introduced, such as real-time monitoring systems, automated warehousing, supply-chain digitisation or smart ration distribution mechanisms;
- (c) the manner in which these upgrades are likely to improve transparency, reduce leakages and enhance efficiency in food procurement and distribution;
- (d) the States/UTs identified for priority implementation of these digital upgrades; and
- (e) whether Government has allocated any specific funds for these initiatives, if so, the details thereof?

Modernisation of TPDS

1788 Smt. Geeta alias Chandraprabha:

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the present status of modernisation initiatives of the Targeted Public Distribution System (TPDS), including portability under the One Nation One Ration Card (ONORC) framework, ePoS-based authentication and digitisation of ration cards;
- (b) the district-wise progress of Fortified Rice distribution in Uttar Pradesh under TPDS and the steps taken by the Ministry to address any supply-chain or operational challenges in the State; and
- (c) whether Government proposes to extend additional support for improving digital payment facilities, electronic weighing systems and grievance-redress mechanisms at Fair Price Shops, particularly in rural districts such as Auraiya?

Paddy procurement from Tamil Nadu

1789 Shri Tiruchi Siva:

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether only 17 per cent of Paddy farmers benefit from Minimum Support Price (MSP) purchase, if so, the details of farmers benefitted, State-wise;
- (b) whether MSP Payments were not made to 74,168 farmers from whom Paddy was procured in Kharif Marketing Season (KMS) 2024-25;
- (c) if so, the State-wise details of farmers not paid and reasons thereof;
- (d) whether Government is considering relaxing FAQ norms for moisture level in Paddy, given the evolving weather patterns caused by climate change;
- (e) if so, the details thereof, if not, the reasons therefor; and
- (f) the details of Paddy procured in Tamil Nadu in the last five years?

Authority to issue OIML Certificates

1790 Shri Bhubaneswar Kalita:

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether India has been granted the Authority to issue International Organization of Legal Metrology (OIML) Certificates;
- (b) if so, how many certificates have been issued so far and to whom;
- (c) how this recognition has benefited domestic manufacturers and exporters; and
- (d) the estimated Forex saving from issuing this Certificate to manufacturers?

ONORC Portability

1791 **Smt. Rekha Sharma:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the number of One Nation One Ration Card (ONORC) transactions;
- (b) the benefits for women and migrant workers from ONORC; and
- (c) the steps proposed to enhance portability of Ration Cards?

BIS concessions to MSMEs

1792 # **Dr. Dinesh Sharma:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether BIS provides any concessions/exemptions to facilitate participation of MSMEs and Start-Ups;
- (b) if so, the details thereof;
- (c) whether MSMEs are provided any financial or technical assistance by BIS for testing and certification; and
- (d) the number of MSMEs granted BIS Licenses in the last three years?

e-KYC compliant Ration Cards

1793 **Smt. Phulo Devi Netam:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the State-wise percentage and absolute number of Public Distribution System Ration Cards that have completed e-KYC verification as on 31st October 2025;
- (b) the State-wise percentage and number of Ration Card holding individual beneficiaries who have completed e-KYC verification;
- (c) whether there is a backlog of pending applications for new Ration Cards or for addition of family members under National Food Security Act and State schemes; and
- (d) if so, the number of pending applications, State-wise?

Consumer grievance redressal through NCH

1794 # **Shri Pradip Kumar Varma:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the success rate of grievance redressal through the National Consumer Helpline (NCH);
- (b) whether new Rules have been notified to protect consumer interests on e-commerce platforms;
- (c) whether the number of online complaints in Consumer Commissions have increased through the "e-filing" system; and
- (d) if so, the details thereof?

Prevalence of poor goods in the Markets

1795 **Shri Raghav Chadha:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether Government is aware of the increasing prevalence of substandard and counterfeit goods, particularly in sectors like Electronics, Pharmaceuticals and Fast Moving Consumer Goods (FMCG);

- (b) if so, the details of complaints received and actions taken by the concerned authorities during the last three years;
- (c) the measures undertaken to strengthen monitoring and enforcement against the sale and distribution of such products;
- (d) whether Government proposes to enhance coordination between BIS, FSSAI and other enforcement agencies to combat counterfeit goods more effectively; and
- (e) the steps taken to raise consumer awareness about identifying fake and substandard products?

Digital transformation of PDS in Karnataka

1796 **Shri Lahar Singh Siroya:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether Government has rolled out Digital Ration Cards and biometric authentication to improve efficiency in Karnataka;
- (b) the number of Fair Price Shops in Karnataka integrated with digital systems;
- (c) whether online grievance redressal mechanisms have been introduced; and
- (d) the impact of these measures on reducing corruption and ensuring better service delivery?

Hallmark for Silver

1797 # **Shri Shambhu Sharan Patel:**

Shri Samik Bhattacharya:

Shri Brij Lal:

Shri Madan Rathore:

Shri Mayankkumar Nayak:

Dr. Medha Vishram Kulkarni:

Shri Baburam Nishad:

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether the Bureau of Indian Standards (BIS) has started Hallmark for Silver jewellery and artefacts in addition to Gold;
- (b) if so, the details thereof along with the date of commencement;
- (c) the number of jewellers and assaying and Hallmarking Centres registered for Silver Hallmarking as on date; and
- (d) the measures taken by Government to ensure smooth implementation and consumer awareness in this regard?

ISI Mark and Hallmark

1798 # **Smt. Maya Naroliya:**

Shri Subhash Barala:

Smt. Kiran Choudhry:

Shri Kesridevsinh Jhala:

Shri Babubhai Jesangbhai Desai:

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether instances of using counterfeit ISI Mark and Hallmark Logos have come to the notice of BIS;
- (b) if so, the number of such cases detected during the last three years;
- (c) the action taken against violators; and

(d) the measures adopted by Government to ensure consumer awareness about verification of genuine BIS Marks?

Grievances docketed by NCH

1799 # **Shri Baburam Nishad:**

Shri Narayana Koragappa:

Shri Ryaga Krishnaiah:

Shri Babubhai Jesangbhai Desai:

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) total number of grievances received and dockets registered by the National Consumer Helpline (NCH) during the last three years, year-wise;
- (b) the average number of complaints registered per month through NCH;
- (c) the status of disposal of complaints received during the said period;
- (d) the average time taken for resolution of complaints; and
- (e) the steps taken to enable more speedy disposal of grievances?

Consumer Awareness campaigns

1800 # **Shri Mayankkumar Nayak:**

Shri Mithlesh Kumar:

Dr. Dinesh Sharma:

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the campaigns related to consumer awareness and standardisation conducted by BIS in the last two years;
- (b) whether the events like 'Manak Mahotsav' and 'Manak Manthan' have been organized in various States;
- (c) if so, the objectives and the outcomes of the programs thereof; and
- (d) whether Government has any proposal to organize these events annually on an institutional basis for wider outreach?

FCI Storage Capacity in West Bengal

1801 **Shri Samik Bhattacharya:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the total storage capacity of FCI in West Bengal, along with the exact capacities and locations of major godowns and depots at Dankuni, Haldia, Durgapur, Siliguri, Asansol, Kolkata (Rice Mill Street), Kalyani, Alipurduar, Malda and Bankura;
- (b) whether FCI has undertaken projects to modernise, digitise and augment storage infrastructure in the State, including silos, CAP upgrades, new warehouses and depot mechanisation;
- (c) the details, timelines, land availability issues, delays or State-level non-cooperation affecting these projects; and
- (d) the funds allocated and spent during the last five years, year-wise and district-wise, including audit observations on shortages, damage or stock-movement inefficiencies?

Retail and food inflation

1802 **Shri R. Girirajan:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether Government is aware that the retail and food inflation in the country rose to a very high percent, if so, the remedial steps taken by Government to reduce the same;
- (b) whether Government has allocated adequate funds from Price Stabilization Fund (PSF) to help moderate the volatility in prices of agri-horticultural commodities like Pulses, Onion, Fruits, Vegetables and Potato;
- (c) if so, the details thereof and the funds allocated from PSF in the last five years, year-wise; and
- (d) the details of measures taken by Government to address the steep rise in food prices during the last five years?

Implementation of corporate compliance and ease-of-doing-business reforms

1803 **Shri Sujeet Kumar:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the number of companies migrated to MCA21 V3 portal since full rollout, the percentage this represents of all registered companies and any measured savings in processing time;
- (b) the number of CSR-implementing agencies registered under the revised CSR-1 e-form as on 30 September 2025, year-wise comparison with the previous form and measures to ensure CSR spend quality and transparency;
- (c) the corporate actions for which RoC approval has been dispensed with under recent reforms and the number of applications processed under the simplified regime; and
- (d) the mechanism to track and publish the impact of these reforms and the timeline for the first consolidated report?

Achievements in ease of doing business

1804 **Shri Sanjay Seth:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the key achievements of Government's Ease of Doing Business 2.0 reforms in reducing compliance burden;
- (b) the steps taken to streamline corporate filings through digital platforms like MCA21 3.0;
- (c) the manner in which Government is promoting ethical governance and board accountability in listed companies;
- (d) whether the Ministry considered measures to strengthen CSR implementation and monitoring through technology, if so, the details thereof and if not, the reasons therefor; and
- (e) what results have emerged from introducing Artificial Intelligence for fraud detection and corporate data analytics?

Decriminalisation and trust-based governance

1805 **Dr. Parmar Jashvantsinh Salamsinh:**

Shri Sadanand Mhalu Shet Tanavade:

Dr. Dinesh Sharma:

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the manner in which the implementation of faceless adjudication has reduced pendency of cases in NCLT and enhanced efficiency and transparency in resolving minor defaults;
- (b) the manner in which the decriminalisation of minor procedural offences has increased entrepreneurship confidence and impacted India's global Ease of Doing Business ranking;
- (c) whether C-PACE is achieving its objective of providing a fast and centralised exit mechanism for non-operational companies and LLPs and if so, the details thereof; and
- (d) the measures taken by the Ministry to promote voluntary compliance and strengthen accountability by limiting punitive action to serious offences only?

Assessment of issues in CSR implementation

1806 **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether Government has recently assessed persistent issues in CSR implementation, including regional concentration of funds, uneven sectoral allocation and concerns that CSR impact remains limited despite rising expenditure;
- (b) whether the Ministry has analysed CSR-MIS data to identify States such as Uttar Pradesh which continue to receive comparatively lower CSR inflows and the reasons for sustained under-allocation to less industrialised districts; and
- (c) whether, in view of recent penalty actions against companies for non-transfer or misuse of CSR funds, the Ministry proposes to strengthen compliance monitoring and introduce enhanced transparency requirements for firms repeatedly found non-compliant?

Reservation for SC/ST under the PMIS

1807 **Shri Sandosh Kumar P:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether the PM Internship scheme provides reservation for the SC/ST applicants;
- (b) the State-wise list of interns selected from SC/ST communities under the Prime Minister Internship Scheme (PMIS);
- (c) whether Government has taken any steps to increase the number of interns from SC/ST communities;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Status of IBC ecosystem in the country

1808 **Dr. Sasmit Patra:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the sanctioned versus actual strength of NCLT/NCLAT Members and permanent registry staff, and the reasons as to why these institutions are still dependent on short-term contractual manpower despite rising IBC caseloads under Insolvency and Bankruptcy Code Bench-wise;
- (b) the number of Benches functioning from rented or deficient premises and why permanent court complexes with assured funding have not been created even after years of IBC implementation;
- (c) the reasons as to why Members are compulsorily rotated when adjudicatory continuity is critical in insolvency resolution and Geographical-Bench specialization is lost due to it; and
- (d) whether Government acknowledges that IBC's success stands on the resilience of under-supported adjudicators?

Impact of PMIS on youth employability

1809 # **Shri Chunnilal Garasiya:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the details of the total number of internship opportunities offered since the launch of the Prime Minister's Internship Scheme, as well as the details of the internships sanctioned and successfully completed;
- (b) whether Government has conducted an evaluation of the scheme's impact on improving youth employability especially among candidates from Tier II and III cities;
- (c) the details of the participation of women and youth from Scheduled Castes, Scheduled Tribes, and Other Backward Classes under the scheme; and

(d) whether any measurable outcomes or performance indicators established to evaluate skill upgradation, increased employability and sector-wise placements?

Inclusion of Namakku Name Thittam expenses under CSR

1810 **Shri S. Kalyanasundaram:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether Government is aware that the CSR spendings of Government of Tamil Nadu under Namakku Name Thittam are as similar to the activities permitted under Section 135, Schedule VII of the Companies Act, 2013;
- (b) if so, the details thereof;
- (c) whether the Union Government has any proposal to consider inclusion of expenses under Namakku Name Thittam of Tamil Nadu Government as CSR expenses; and
- (d) the time by which it is likely to be implemented and the extent to which the community infrastructure particularly schools/colleges and public health care are likely to be developed in the State?

Loans/applications and approval trends for Textile segment

1811 **Ms. Dola Sen:**

Will the Minister of **Finance** be pleased to state:

- (a) the number of applications received by nationalized banks and financial institutions each year from MSMEs for availing benefits under key textile-sector support schemes during the last three financial years;
- (b) the State/UT-wise corresponding number of applications approved and rejected;
- (c) the State/UT-wise prime reasons for rejections;
- (d) the average time taken for processing applications under major schemes irrespective of sanction or rejection; and
- (e) whether Government has identified any regional disparities in application patterns and approval rates?

NPAs in MSME segment

1812 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Government recognises the recent rise of NPAs in MSME, personal-loan and unsecured-credit segments despite public claims of stability, the details thereof;
- (b) whether repeated recapitalisation of PSBs has occurred without adequate governance reforms, resulting in continuing frauds and poor credit appraisal, the details thereof;
- (c) whether off-budget borrowings and opaque fiscal practices have increased long-term macroeconomic risks, the details thereof; and
- (d) whether the Ministry intends to strengthen supervisory frameworks, ensure transparent accounting, and introduce structural reforms to safeguard India's financial architecture, the details thereof?

Burden of inflation on middle-class

1813 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of the impact assessment of persistent inflation in food, rent, fuel and essential commodities on the declining real incomes of middle-class and low-income households;
- (b) whether the complex multi-slab GST structure and compliance-heavy filing system continue to disproportionately burden MSMEs, transporters and small traders, if so, the

details thereof;

(c) whether delayed GST refunds and working-capital blockages are increasingly hurting business liquidity, the details thereof; and

(d) whether the Ministry proposes targeted fiscal interventions to stabilise prices, rationalise GST slabs and relieve financial pressure on vulnerable income groups, the details thereof?

Vostro Accounts

1814 # **Shri Govindbhai Laljibhai Dholakia:**

Will the Minister of **Finance** be pleased to state:

(a) whether the Reserve Bank of India has given permission to open Vostro accounts in the country;

(b) if so, the banks in which this facility has been started;

(c) the number of accounts that are currently being used for trade in the country; and

(d) the steps being taken by Government to ensure the Rupee's credibility among the world's major currencies?

Collaboration on traditional medicine and alternative healthcare systems

1815 **Shri Ashokrao Shankarrao Chavan:**

Will the Minister of **Ayush** be pleased to state:

(a) whether India and Germany recently advanced their collaboration on traditional medicine and alternative healthcare systems during the 3rd Joint Working Group Meeting held in Berlin and if so, details thereof;

(b) the major areas of cooperation discussed or finalised in the meeting between the two countries, particularly in the fields of Ayurveda, Yoga, Naturopathy, Unani, Siddha and Homeopathy;

(c) whether any agreements signed between the two nations to promote evidence-based traditional medicine practices in the said meet and if so, details thereof; and

(d) the steps taken/being taken to strengthen regulatory frameworks and exchange of experts between India and Germany in this sector?

Poor performance of Rupee

1816 **Shri Ramji Lal Suman:**

Will the Minister of **Finance** be pleased to state:

(a) whether Indian Rupee has become worst performing currency of Asia during November, 2025;

(b) if so, the details thereof;

(c) whether Government has assessed the impact of free fall of Indian Rupee against US Dollar on Indian economy;

(d) if so, the details thereof and outcome thereof; and

(e) if not, the reasons therefor?

India's external investments and financial assistance

1817 **Shri Abdul Wahab:**

Will the Minister of **Finance** be pleased to state:

(a) the total external investments, financial assistance, grants and aid extended by Government during the last five years, year-wise;

(b) the details of such investment and assistance, country-wise and sector-wise;

(c) whether any criteria or policy framework is used to determine the eligibility of countries for such investments or aid; and

(d) the benefits accrued to India from these external financial engagements?

Loans and lines of credit to foreign countries

1818 Shri Abdul Wahab:

Will the Minister of **Finance** be pleased to state:

- (a) the details of lines of credit (LOCs) extended to foreign governments through EXIM Bank or other agencies during the last five years;
- (b) the total amount sanctioned, disbursed and outstanding under these LOCs, year-wise and country-wise;
- (c) the rate of interest and repayment terms applicable to these credit lines; and
- (d) the steps taken to ensure timely repayment and minimise default risk?

Performance of NABARD

1819 Shri Chandrakant Damodar Handore:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has reviewed the performance of National Bank for Agriculture and Rural Development (NABARD);
- (b) if so, the details and the outcome thereof;
- (c) the number of projects sanctioned and approved by NABARD during the last three years and the current year in the country, State-wise including Maharashtra;
- (d) the details of difficulties, if any, faced in implementation of the said projects, State-wise; and
- (e) the remedial measures taken/ proposed to be taken in this regard?

GST rate rationalisation on Drones

1820 # Shri Mokariya Rambhai:

Dr. Sumer Singh Solanki:

Shri Subhash Barala:

Shri Deepak Prakash:

Dr. Dinesh Sharma:

Shri Kesridevsinh Jhala:

Dr. Kavita Patidar:

Shri Naresh Bansal:

Shri Sadanand Mhalu Shet Tanavade:

Shri Rajib Bhattacharjee:

Shri Lahar Singh Siroya:

Shri Narhari Amin:

Shri Sujeet Kumar:

Shri Chunnilal Garasiya:

Shri Aditya Prasad:

Shri Bhubaneswar Kalita:

Will the Minister of **Finance** be pleased to state:

- (a) the GST rate rationalisation for drones and flight/motion simulators announced in September 2025, the manner in which these changes promote Ease of Doing Business in aviation and emerging technologies;
- (b) the number of pilot training organisations and aviation-skilling centres that have benefited from these measures since the announcement;
- (c) Government's assessment of the manner in which GST exemptions will boost employment, manufacturing (Make in India) and regional aviation training hubs; and
- (d) the steps being taken to monitor and ensure effectiveness of these reforms in

expanding drone ecosystem and training infrastructure nationwide?

Disbursal of loans under different schemes

1821 Dr. Vikramjit Singh Sahney:

Will the Minister of **Finance** be pleased to state:

- (a) the total number of loans disbursed across the country under Schemes such as MUDRA, Stand-Up India, PM SVANidhi, PMEGP, CGTMSE and others during the last three years, Scheme-wise, sub-category of scheme-wise and year-wise;
- (b) the number of loans disbursed in Punjab under each of these schemes during the last three years, year-wise and district-wise;
- (c) whether steps have been taken to enhance awareness, accessibility and bank facilitation for entrepreneurs from Punjab, particularly women, SC/ST, minorities and rural youth; and
- (d) if so, the details thereof, if not, the reasons therefor?

Rationalisation under GST 2.0

1822 Shri K.R.N. Rajeshkumar:

Will the Minister of **Finance** be pleased to state:

- (a) how Government intends to compensate Tamil Nadu for estimated revenue losses stemming from proposed GST rationalisation under GST 2.0;
- (b) the steps that are taken by Government to implement the GST reforms for small businesses and MSMEs;
- (c) the measures planned/taken to ensure smooth credit flow and financial support to MSMEs in Tamil Nadu in light of recent GST reforms; and
- (d) the outreach or training programs planned to educate small and medium businesses in Tamil Nadu about the benefits and requirements of the GST reforms?

Loan waivers, write-offs and moratoriums to agricultural borrowers

1823 Smt. Ranjeet Ranjan:

Shri Digvijaya Singh:

Shri Neeraj Dangi:

Will the Minister of **Finance** be pleased to state:

- (a) the State-wise and year-wise details of loan waivers, write off and moratoriums provided by scheduled commercial banks to agricultural borrowers affected by floods, landslides or heavy rainfall since 2020;
- (b) the State-wise, bank-wise and year-wise details of money spent on waivers, write-offs and moratorium related relief since 2020; and
- (c) whether Government has assessed the adequacy and timeliness of these relief measures for rural borrowers affected by climate related disasters and if so, the details thereof?

Car insurance claim fraud and regulatory oversight

1824 Shri Akhilesh Prasad Singh:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has taken cognisance of rising complaints regarding fraudulent practices during car-insurance claim settlement, including coercive assessment, arbitrary deductions and forced cash-loss agreements by insurers or surveyors;
- (b) the steps taken by IRDAI to strengthen monitoring of motor-claim investigations, digital evidence verification and grievance redressal;
- (c) whether stricter penalties for surveyor misconduct are being considered; and

(d) the details of actions taken against insurers found violating claim-settlement norms over the last three years?

Timely devolution of funds to States

1825 **Shri Saket Gokhale:**

Will the Minister of **Finance** be pleased to state:

- (a) whether there have been any instances of delay or arbitrary withholding of timely devolution of the States' share in Central Taxes and Duties (as recommended by Finance Commission) over the last five financial years;
- (b) the total amount of funds, State-wise, that were due to be devolved but were retained by the Central Government in a non-divisible pool through the use of Cesses and Surcharges over the last five financial years; and
- (c) the steps taken to enhance the spirit of cooperative fiscal federalism and ensure full and timely payment of all legitimate transfers to States without conditionality?

Household savings and liabilities

1826 **Shri A. A. Rahim:**

Will the Minister of **Finance** be pleased to state:

- (a) the percentage share of household financial savings in the country's GDP during each of the last five financial years, year-wise;
- (b) the year-wise data on household liabilities, including borrowings from banks, non-banking financial institutions, and other credit sources during the same period;
- (c) whether the Ministry has undertaken any analysis on the impact of declining household savings on investment, consumption, and overall economic stability; and
- (d) if not, whether Government is ready to conduct such an analysis?

Online financial fraud

1827 # **Dr. Bhim Singh:**

Will the Minister of **Finance** be pleased to state:

- (a) whether there is a continuous rise in cases of online financial fraud in the country, affecting citizens' savings, the security of digital transactions and trust in the financial system, if so, whether any high-level review has been conducted to examine the causes, methods and misuse of new technologies in this regard; and
- (b) the concrete measures implemented to combat online financial fraud, take action against international cyber networks and strengthen citizens' digital security, whether a clear target has been set to reduce complaints and financial losses through these measures?

Stand-Up India Scheme

1828 **Shri Narayana Koragappa:**

Shri Shambhu Sharan Patel:

Smt. Maya Naroliya:

Shri Ryaga Krishnaiah:

Shri Baburam Nishad:

Will the Minister of **Finance** be pleased to state:

- (a) how many beneficiaries under the Stand-Up India Scheme have been supported in each State since 2020, the State-wise details thereof;
- (b) the category-wise details (Women, SC, ST) of beneficiaries, along with the corresponding loan sanctioned and disbursed; and
- (c) the types of enterprises set up by these beneficiaries across States?

Concerns over GST rationalisation

1829 **Shri Randeep Singh Surjewala:**

Will the Minister of **Finance** be pleased to state:

- (a) the expected GST revenue shortfall due to GST rationalisation, whether Government will provide additional compensation to States facing losses;
- (b) whether Government will share Cesses or Surcharges with States to offset revenue loss from GST rationalisation;
- (c) whether Government has examined ITC issues where higher-taxed raw materials and lower-taxed finished goods raise consumer prices; and
- (d) whether there is any plan to reduce GST on pencils, stationery and other essential items for children and education?

Loan disbursal by banks

1830 **Shri Prakash Chik Baraik:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of total loans disbursed by National, Private and Cooperative banks to the farmers during last five years, State-wise and year-wise;
- (b) the details of total loans disbursed by National, Private and Cooperative banks to the students during last five years, State-wise and year-wise;
- (c) the details of total loans disbursed by National, Private and Cooperative banks to the MSME during last five years, State-wise, and year-wise; and
- (d) the details of total loans disbursed by National, Private and Cooperative banks to the Corporates during last five years, State-wise and year-wise?

Depreciation of the Rupee

1831 **Shri Mohammed Nadimul Haque:**

Will the Minister of **Finance** be pleased to state:

- (a) the details about the depreciation of Rupee since 2014;
- (b) the amount of foreign exchange the RBI has sold each year since 2021 to prevent the Rupee's fall, the reasons why these interventions failed to stabilize the currency;
- (c) the increase in India's external debt-servicing burden caused specifically by Rupee depreciation in this period;
- (d) the reasons for Government's failure to narrow the trade deficit despite repeated policy claims; and
- (e) the reason why no independent review of Government's exchange-rate management strategy has been conducted?

Cooperative banks

1832 # **Shri Mahendra Bhatt:**

Will the Minister of **Finance** be pleased to state:

- (a) the number of cooperative banks in the country that are on the verge of closure and the total number of urban and rural banks among them;
- (b) whether any scheme is being formulated by Government to save these banks from closure; and
- (c) if so, the details thereof?

Upgradation of NCLT and NCLAT

1833 **Dr. Laxmikant Bajpayee:**

Will the Minister of **Corporate Affairs** be pleased to state:

the roadmap and the measures Government plans to take to upgrade National Company Law Tribunal (NCLT) and National Company Law Appellate Tribunal (NCLAT) infrastructure nationwide in view of the directions issued by the Supreme Court to the Insolvency and Bankruptcy Board of India (IBBI) and Government on Insolvency and Bankruptcy Code (IBC) reforms, and strengthening NCLT infrastructure?

Maintenance of records of GST collection

1834 **Smt. Sangeeta Yadav:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Government maintains records of Goods and Services Tax (GST) collections at the district level across the country;
- (b) if so, whether such records are compiled and maintained in a standardised format accessible for review;
- (c) whether the Ministry has published or shared month-wise and district-wise GST collection data during the last five consecutive financial years;
- (d) if so, the details thereof; and
- (e) whether Government proposes to make such district-level GST collection data, publicly available on a regular basis, if so, the timeline for its release?

Mass freezing of dormant bank accounts

1835 **Dr. Medha Vishram Kulkarni:**

Will the Minister of **Finance** be pleased to state:

- (a) whether over 1.8 lakh Savings/Current Accounts have been frozen in the last six months merely for being dormant, causing severe hardship to middle and lower-middle class citizens without prior notice;
- (b) if so, the details thereof, State-wise and bank-wise;
- (c) the reasons for the cumbersome reactivation process adversely affecting rural and Senior Citizens; and
- (d) whether Government will direct RBI to make pre-freeze SMS/registered-post notice mandatory, accept Aadhaar-based self-certification for reactivation and fix 31st March, 2026 as deadline for automatic revival of all such accounts?

Debt of Union Government

1836 **Dr. V. Sivadasan:**

Will the Minister of **Finance** be pleased to state:

- (a) the debt of the Union Government, Internal and External, year-wise for the last five years;
- (b) the Debt-to-GDP Ratio of the Union Government, year-wise during the last five years;
- (c) the amount spent on servicing of debt, year-wise during the last five years;
- (d) the estimated debt of the Union Government for 2025-26; and
- (e) the amount of debt availed so far in the current Budget year (2025-26), along with component-wise details thereof?

Debt status of different States

1837 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of total indebtedness of various States in the country in proportion to their Gross State Domestic Product (GSDP); and
- (b) the guidelines issued by Government to control this indebtedness?

Impact of GST Rate revision on State finance

1838 Shri Jose K. Mani:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has assessed the impact of recent GST rates revision on State finances;
- (b) if so, the details thereof;
- (c) whether Government has any plans to provide Special Assistance to States which incurs revenue loss due to the recent revision of GST rates; and
- (d) if so, the details thereof?

Deposit Education and Awareness Fund

1839 Shri Samirul Islam:

Will the Minister of **Finance** be pleased to state:

- (a) the total amount of funds with the RBI's Deposit Education and Awareness Fund (DEAF), year-wise details for the last five years;
- (b) the top 10 banks contributing to DEAF including their share (in ₹ and percentage terms), the details thereof; and
- (c) the amount transferred from DEAF to banks towards refund and settling of unclaimed funds since 2020, the year-wise and bank-wise details thereof?

Strengthening Insurance Regulation Framework

1840 Dr. Ajeet Madhavrao Gopchade:

Will the Minister of **Finance** be pleased to state:

- (a) the action taken on the representation regarding the Study Report from the Seoul Center for Finance and Innovation, World Bank's Finance Division, titled "Establishing Efficient and Effective Insurance Guarantee Schemes";
- (b) whether Government proposes to revise or amend the Insurance Regulatory and Development Authority (IRDA) Act to strengthen the regulation of the insurance sector; and
- (c) the action taken on the representation submitted for legislative analysis of Insurance Regulatory Frameworks from Governments of Belize and Ghana, with a view to adopting their best practices to enhance regulation of the insurance sector in the country?

Decadal study on Economic Performance of States

1841 Shri Yerram Venkata Subba Reddy:

Will the Minister of **Finance** be pleased to state:

- (a) whether CAG, for the first time, released a Report 'Decadal Study on Economic Performance of States' found that some States are revenue surplus and some States are revenue deficit;
- (b) whether Andhra Pradesh has become revenue deficit State, if so, the reasons thereof;
- (c) whether composition of revenue deficit States is fast changing, if so, the details thereof and the reasons therefor; and
- (d) in view of the above, Government's plan to advise/encourage States to push revenue earnings?

Indian Rupee at record low

1842 **Shri Javed Ali Khan:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Indian Rupee has fallen to its record low of ₹ 89.64 per Dollar during 3rd week of November, 2025;
- (b) if so, the details thereof;
- (c) the reasons for unprecedented fall in Indian currency;
- (d) the reasons for failure of Government to arrest the decline in Indian currency against US Dollar; and
- (e) the details of US Dollar and other foreign currency reserves liquidated during last one year to check decline in Indian Rupee against US Dollar?

Direct Tax reforms and compliance

1843 **Shri A. D. Singh:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Government proposes further simplification of the Personal Income-Tax Regime;
- (b) the measures taken to widen the Tax Base and reduce evasion through data analytics and digital platforms; and
- (c) the present status of Tax litigation and steps taken to expedite dispute resolution?

Steps to prevent misleading insurance advertisement

1844 **Shri Jaggesh:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Insurance Regulatory and Development Authority of India (IRDAI) has observed a rise in misleading and non-compliant advertisements by general and health insurers regarding claim-settlement ratios;
- (b) whether insurers are using inconsistent definitions and selectively excluding repudiated or pending claims in advertisements, resulting in claim-settlement figures that differ from their regulatory disclosures;
- (c) whether IRDAI has asked insurers to jointly develop a uniform formula for calculating claim-settlement ratios and to review their existing methodologies to prevent consumer confusion; and
- (d) if so, the details thereof, along with others steps taken by Government to protect consumers?

Impact of International bribery indictments on SECI contracts

1845 **Shri Haris Beeran:**

Will the Minister of **New and Renewable Energy** be pleased to state:

- (a) whether the Ministry has initiated any vigilance inquiry or forensic audit, following US DoJ and SEC indictments alleging bribery by Indian renewable energy developers to secure SECI contracts;
- (b) the details of specific tenders and Power Sale Agreements referenced in these charges and their current power supply status;
- (c) whether Government has a policy to suspend entities investigated for international corruption from future renewable energy auctions to protect bidding integrity; and
- (d) if so, the details thereof and if not, the reasons for not invoking Integrity Pact clauses?

Drop in value of Rupee

1846 **Shri Derek O' Brien:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has examined the reasons for the recent fall in the value of Rupee against the US Dollar;
- (b) if so, the steps taken to attract stable, long-term foreign investment and to manage capital outflows;
- (c) whether Government has assessed the impact of the weaker Rupee on inflation, import costs and the purchasing power of consumers, if so, the details thereof;
- (d) the measures taken to stabilise the Rupee; and
- (e) the US Dollar–Indian Rupee Exchange Rate on the last working day of each of the last ten financial years and the latest available Rate?

Improving Indirect Tax Compliance

1847 # **Shri Brij Lal:**

Smt. Maya Naroliya:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has taken any steps to improve Indirect Tax Compliance and prevent Tax evasion, particularly through monitoring of GST returns, if so, the details thereof;
- (b) whether technology is being used to enhance efficiency and simplify the compliance process in GST;
- (c) if so, the details thereof;
- (d) whether advanced technologies such as Artificial Intelligence, Machine Learning and data analytics are being used to monitor GST compliance and predict potential tax evasion; and
- (e) if so, the details thereof?

Financial assistance to Himachal Pradesh

1848 **Shri Harsh Mahajan:**

Will the Minister of **Finance** be pleased to state:

- (a) whether the Ministry provides financial assistance to all States, including Himachal Pradesh, for development projects, social welfare schemes and infrastructure creation;
- (b) if so, the total amount allocated and released to Himachal Pradesh by the Ministry under various Schemes of the Finance Ministry during the last three years;
- (c) whether the Ministry also provides any Special Package for hill States like Himachal Pradesh; and
- (d) if so, the details of the amount disbursed so far and the major sectors in which it has been utilized?

Loan Relief to individual borrowers and small traders

1849 **Shri Digvijaya Singh:**

Smt. Ranjeet Ranjan:

Will the Minister of **Finance** be pleased to state:

- (a) the number of individual borrowers who have received loan waivers from Scheduled Commercial Banks since 2020 due to floods, landslides and heavy rainfall, year-wise and State-wise;
- (b) the number of small traders who have received loan waivers from Scheduled Commercial Banks since 2020, year-wise and State-wise;
- (c) the number of individual borrowers and small traders who have been given moratoriums

by Scheduled Commercial Banks since 2020 due to floods, landslides and heavy rainfall, year-wise and State-wise; and

(d) the year-wise and State-wise details of the money spent on loan waivers, loan write offs and moratorium related relief given since 2020?

Unified refund mechanism for export incentives

1850 Shri Rajinder Gupta:

Will the Minister of **Finance** be pleased to state:

(a) whether Government is considering a 'One Shipping Bill - One Refund' mechanism for all export incentives, including Duty Drawback, Remission of Duties and Taxes on Exported Products (RoDTEP), Rebate of State and Central Taxes and Levies (ROSCTL) and IGST refunds, to enable direct bank transfers and reduce compliance delays;

(b) if so, the details of proposed processes and timelines for implementation;

(c) if not, the reasons therefor;

(d) the challenges in harmonising fragmented claim procedures across schemes; and

(e) the proposed measures to be taken to streamline refunds and enhance exporter competitiveness amid global trade uncertainties?

Loan waiver for farmers

1851 Shri Mukul Balkrishna Wasnik:

Will the Minister of **Finance** be pleased to state:

(a) the total outstanding loan on farmers in the country and the number of agricultural households in debt, State-wise;

(b) whether the Ministry has made any assessment to identify the reasons for the indebtedness of farmers;

(c) if so, the details thereof and the action taken by Government to ameliorate the condition of farmers;

(d) if not, the reasons thereon;

(e) whether Government has any plans to waive farm loans; and

(f) if so, the details thereof and if not, the reasons therefor?

Investments of LIC

1852 Shri Sukhendu Sekhar Ray:

Shri Derek O' Brien:

Will the Minister of **Finance** be pleased to state:

(a) the details of LIC's investments in equity shares and bonds of all listed companies in ports & logistics, power generation, power transmission & distribution, renewable energy, city-gas distribution, cement & building materials, FMCG and news & broadcasting, year-wise and company-wise for last five years;

(b) the amount bought and sold at the end of each financial year for each such company;

(c) total exposure to the above sectors taken together, year-wise, as a percentage of LIC's total Asset Under Management; and

(d) combined exposure to any single business group that exceeded ₹5,000 Crore in any year, if so, the details thereof?

MUDRA loans

1853 Shri Ryaga Krishnaiah:

Will the Minister of **Finance** be pleased to state:

(a) the number of 'MUDRA' loans sanctioned from the year 2020 onwards upto March 2025, year-wise and State-wise;

- (b) the number of 'MUDRA' loans sanctioned and disbursed from the year 2020 onwards upto March 2025, year-wise and State-wise; and
 (c) the number of beneficiaries belonging to OBC/SC/ST from the year 2020 onwards upto March 2025, year-wise and State-wise?

Insurance under AB-PMJAY

1854 **Shri C. Ve. Shanmugam:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that Government provides insurance under Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY);
 (b) if so, the details of eligibility criteria and norms prescribed for availing the benefits under this scheme;
 (c) the amount of health insurance cover fixed by Government for availing medical treatment under the said scheme; and
 (d) the details of this scheme in order to provide health insurance to the poor and the needy?

National Digital Health Record System

1855 # **Shri Tejveer Singh:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the progress made towards integrating digital medical record of patients in Government hospitals under the recently launched National Digital Health Record System;
 (b) whether Government is going to implement any new strategy for expansion of tele-medicine and e-diagnosis services in rural areas; and
 (c) whether the Ministry proposes to increase the number of Mobile Diagnostic Units to ensure timely screening of critical illnesses?

Fund allocated under JSY

1856 **Smt. Rajathi :**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of funds allocated and disbursed under Janani Suraksha Yojana (JSY) for the last five years, State-wise;
 (b) the technical support extended to the States/UTs under JSY for the last three years;
 (c) the number of women benefited under this scheme in Tamil Nadu, district/block-wise, categorised into SC, ST and others; and
 (d) whether Government plans to issue clear guidelines on the responsibilities of ASHAs under Janani Suraksha Yojana (JSY)?

Implementation of anemia mukt bharat in Tamil Nadu

1857 **Smt. Rajathi :**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the measures under Anemia Mukta Bharat (AMB) and details of funds allocated under various interventions of AMB, State-wise;
 (b) the effectiveness of 6X6X6 strategy under AMB;
 (c) the number of women in the State of Tamil Nadu being supplied with fortified rice, district-wise;
 (d) the details of Anemia Mukta Bharat Index including frequency of publication and key indicators; and
 (e) the details of the score card of last three editions of the index, State-wise?

Promotion of organ donation

1858 # **Shri Govindbhai Laljibhai Dholakia:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the steps taken in collaboration with State Governments to promote organ donation;
- (b) the number of people waiting for cadaver, live kidney and liver transplants in the country;
- (c) the number of citizens who received organ transplants in the country during the last three years;
- (d) the steps being taken by Government to reduce the cost of these operations so that more and more common people can avail it; and
- (e) whether the Ministry proposes to establish a human organ bank in each State and provide financial assistance for the same?

Jurisdictional overlap between DCI and NMC

1859 **Shri Vivek K. Tankha:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Dental Council of India (DCI) permits Oral and Maxillofacial Surgeons (OMFS) to perform aesthetic dermatology procedures;
- (b) whether such permission exceeds the statutory mandate of the DCI;
- (c) whether this overlaps or conflicts with the provisions of the National Medical Commission (NMC) Act, 2019;
- (d) whether this situation raises public safety or regulatory concerns; and
- (e) whether Government proposes to issue advisories or establish coordination mechanisms between the DCI and NMC to resolve such overlaps?

Rising cases of cancer

1860 **Shri Vivek K. Tankha:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is aware of the sharp rise in cancer cases in recent decades, especially those linked to preventable causes such as HPV and pollution, and the steps taken to address the same;
- (b) whether Government proposes to introduce nationwide, technology-driven cancer care models like tele-oncology and AI-enabled screening systems on the lines of the initiative in Punjab; and
- (c) whether Government intends to make advanced treatments such as CAR-T Cell Therapy and NEXCAR-19 affordable and accessible to the public?

Assessment of disease burden

1861 **Shri Kartikeya Sharma:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry has assessed India's current disease burden, including major age-wise and region-wise trends;
- (b) whether national datasets or studies exist on leading diseases across demographic groups and States;
- (c) the status of active disease-surveillance systems such as IDSP and steps to strengthen early detection; and
- (d) whether anonymised datasets on diseases, symptoms, diagnostics and treatment protocols are being developed for training Indian healthcare AI models, along with the safeguards for data privacy?

Total fertility rate in the country

1862 **Shri Kartikeya Sharma:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry has observed a steady decline in India's Total Fertility Rate (TFR) in recent years and if so, the key findings regarding the pace, pattern and demographic implications of this decline;
- (b) the manner in which India's TFR trajectory compares with global fertility trends, particularly with countries experiencing rapid ageing, shrinking workforces and socio-economic pressures arising from prolonged below-replacement fertility, along with the latest State-wise TFR figures; and
- (c) whether the Ministry is adopting differentiated strategies for both high-fertility and low-fertility regions and the specific interventions being implemented to ensure balanced population growth, strengthen family planning services and mitigate long-term demographic risks?

Expansion of health facilities in Mayurbhanj

1863 # **Smt. Mamata Mohanta:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the number of Primary Health Centres, Sub-Centres and Mobile Medical Units in the rural areas of Mayurbhanj will be increased;
- (b) whether Government is appointing additional specialist doctors and nursing staff to strengthen maternal and child health services; and
- (c) whether establishing advanced diagnostic facilities at the district level for serious illnesses is proposed so that patients don't have to travel to distant places for treatment?

Compliance of NMC regulations on generic prescription

1864 **Shri Shaktisinh Gohil:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the initiatives taken by NMC and EMRB to ensure compliance with Regulation 1.5 of the Medical Council of India (Professional Conduct, Etiquette and Ethics) Regulations, 2002, deemed to be made by NMC;
- (b) whether failure to prescribe medicines by their generic names amounts to professional misconduct;
- (c) the reasons for rampant violations nationwide even after 23 years;
- (d) the details of circulars, directions or advisories issued; and
- (e) the number of RMPs found guilty and the disciplinary action taken?

Dengue cases reported in the country

1865 **Smt. Rajani Ashokrao Patil:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the total number of dengue cases reported nationwide during the last five years, year-wise;
- (b) the States with the highest incidence and the number of deaths, State-wise;
- (c) the measures taken by the Centre to assist States in controlling vector breeding before the next transmission cycle; and
- (d) whether Government is also providing any compensation to the poor patients?

Combating AMR with pathogen testing framework

1866 **Shri S Niranjan Reddy:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that the ICMR is designing a new priority-pathogen testing framework intended to standardise detection and diagnosis of infection related to Antimicrobial resistance (AMR) across hospitals in the country;
- (b) if so, the timeline for nationwide rollout of this framework; and
- (c) the budgetary allocation and human-resource strengthening planned for this initiative, especially for training microbiology/diagnostic lab personnel and equipping labs in rural and semi-urban regions?

Day care cancer centre

1867 # **Ms. Indu Bala Goswami:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the number of cancer patients has been increasing over the last five years;
- (b) if so, the details thereof;
- (c) whether there is a plan to open day care cancer centres in all districts across the country; and
- (d) if so, the details thereof, including the State of Himachal Pradesh, State-wise?

Maternal and child health issues in the country

1868 **Shri Satnam Singh Sandhu:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of initiatives introduced to address maternal and child health issues in the country, particularly in rural areas;
- (b) the steps taken to improve access to healthcare services for women in Punjab, especially with regard to reproductive health and family planning;
- (c) the details of measures being taken to reduce the incidence of anemia and malnutrition among women in the country; and
- (d) whether Government is taking any steps to raise awareness and prevent the rising instances of breast and cervical cancer among women in the country?

Hospitalisations due to food adulterations

1869 **Smt. Mausam B Noor:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the total number of food adulteration cases resulting in hospitalisations over the past five years, categorized by the type of food consumed; and
- (b) the total number of food business operators (FBOs) apprehended during raids for food adulteration over the past five years?

Status of tobacco consumption and control measures in the country

1870 **Ms. Swati Maliwal:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of tobacco consumers over the past five years, categorised by products such as cigarettes, bidis, khaini, gutkhas and other smokeless tobacco, year-wise and State-wise;
- (b) the funds allocated and utilised for tobacco control programmes during the last five years, with details of key initiatives;
- (c) the number and locations of Tobacco Cessation Centres set up during the last five years

and beneficiaries, State/UT-wise;

(d) whether the statutory prohibition on the sale of tobacco products within 100 metres of educational institutions is being enforced across States/UTs, if so, the details of compliance and violations reported; and

(e) the revenue collected from tobacco-related taxes, year-wise and State-wise?

COVID-19 cases and vaccination coverage rates in the country

1871 **Shri Kapil Sibal:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the number of active COVID-19 cases and vaccination coverage rates across the country as of November 1, 2025;

(b) the preparedness level of Government for any potential resurgence of respiratory illnesses during the winter season, including stock of essential medicines; and

(c) the details of new public health campaigns launched in 2025 to promote booster doses among high-risk groups?

Tobacco control campaigns and their impact

1872 **Shri Ravi Chandra Vaddiraju:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether Government has reviewed the overall impact of the Tobacco-Free Youth Campaign 2.0 and other recent tobacco control initiatives across the country;

(b) if so, the details thereof, including improvements in enforcement, cessation services and reduction in tobacco use among youth; and

(c) if not, the reasons therefor and whether Government proposes to set up a uniform system to monitor outcomes of such campaigns in all States and Union Territories?

Funds released under NPCDCS

1873 **Shri Iranna Kadadi:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the details of Government's strategy to detect and manage chronic illnesses early;

(b) the details of the fund released under National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) particularly in the State of Karnataka;

(c) the steps taken by Government to train frontline workers in lifestyle disease management and community-based prevention; and

(d) the reasons as to why large-scale screening and behavioral interventions are limited, despite clear evidence of a brewing chronic health crisis?

Delays by NMC in issuing approval for UG/PG courses

1874 **Dr. M. Thambidurai:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether Government has taken note of the increasing grievances from medical colleges regarding delays by the National Medical Commission (NMC) in issuing Letters of Permissions (LOPs) and other statutory approvals for UG/PG courses;

(b) whether the Ministry is aware that these delays are adversely affecting admissions, counselling schedules and medical education planning in several States;

(c) whether any review has been undertaken to examine NMC's functioning, transparency and adherence to timelines;

(d) whether the Ministry proposes corrective measures or fresh guidelines to ensure timely processing; and

(e) if so, the details thereof and if not, the reasons therefor?

Vacant posts of drug inspectors and shortage of laboratories

1875 # **Shri Neeraj Dangi:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of posts of Drug Inspectors lying vacant along with the shortage of laboratories in the country at present, State-wise;
- (b) the reasons for the delay in filling up these vacancies by Government;
- (c) the details of the samples of drugs received for testing in the laboratories in the country, year-wise and State-wise;
- (d) the number of samples of drugs found invalid annually due to shortage of drug inspectors and laboratories during the last three years; and
- (e) the safety measures being taken by Government to ensure the quality and safety of medicines for the public?

Regulation of Foreign Medical Graduates

1876 **Smt. Renuka Chowdhury:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the detailed procedure prescribed for Indian students who pursue medical education in foreign countries and subsequently return to India to practice medicine;
- (b) the manner in which the compulsory internship is regulated for Foreign Medical Graduates (FMGs) before granting them a licence to practice;
- (c) whether the current regulatory provisions are sufficient to ensure that Indian medical graduates and FMGs are at par once they complete their internship and begin service; and
- (d) whether there is any proposal to modify the licensing requirements for FMGs, such as increasing the duration of the mandatory rural internship?

Cancer hospital in the North Eastern States

1877 **Shri Maharaja Sanajaoba Leishemba:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the numbers of Government cancer hospitals in the seven States of North East;
- (b) whether there is any cancer referral centre in the North East; and
- (c) if not, the reason therefor?

Expansion of medical education seats in the country

1878 **Shri Kesridevsinh Jhala:**

Shri Madan Rathore:

Shri Narayana Koragappa:

Shri Narhari Amin:

Shri Jaggesh:

Shri Ryaga Krishnaiah:

Dr. Medha Vishram Kulkarni:

Dr. Dinesh Sharma:

Shri Brij Lal:

Shri Baburam Nishad:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of additional MBBS and MD/MS seats approved and filled from 2020-21 to 2024-25, including the 10,023 newly sanctioned seats and how these seats are distributed between Government and private medical colleges, State-wise;

- (b) the manner in which the expansion of medical seats has impacted each State's doctor-population ratio including Rajasthan and what assessments or evaluations are available in this regard;
- (c) whether the increase in domestic medical seats helped reduce students' dependence on studying medicine abroad and what evidence supports this trend; and
- (d) whether the seats in medical colleges increased without compromising the quality of medical education if so, the details of steps taken by Government to enhance the quality of medical education?

Upgradation of existing medical colleges in Telangana

1879 Shri Anil Kumar Yadav Mandadi:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has identified medical colleges/institutions across the State of Telangana for upgradation/enhancing facilities and infrastructure under any of its Centrally Sponsored Schemes;
- (b) if so, the details of institutions identified for upgradation/enhancing facilities and infrastructure across the State of Telangana, medical colleges/institutions—wise and financial year-wise; and
- (c) if not, the reasons therefor?

Poor enforcement of FSSA, 2006

1880 Dr. Fauzia Khan:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether there have been recent reports of unchecked food adulteration, whether this is due to weak enforcement of Food Safety and Standards Act, 2006 (FSSA, 2006);
- (b) if so, the unresolved complaints in urban markets;
- (c) if not, the reasons leading to adulteration therefor; and
- (d) whether inspections and penalties have been ramped up, the details thereof?

Strengthening primary healthcare services in States

1881 Shri Sanjay Raut:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government acknowledges that primary healthcare in many States continues to suffer from staff shortages, weak facilities and uneven access;
- (b) whether the Ministry plans to convert COVID-era oxygen plants, ICUs and modular hospitals into a permanent, functional critical-care system;
- (c) the steps taken to check rising medical costs, insurance disputes and overcharging by private hospitals and whether Government will bring uniform treatment tariffs;
- (d) whether the digital health push under Ayushman Bharat Digital Mission (ABDM) is addressing data quality, consent and interoperability; and
- (e) whether concrete programmes exist for NCD management, mental-health support and independent evaluation of major health schemes?

DAP requirement for current agricultural season

1882 Dr. Kanimozhi NVN Somu:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the total quantum of DAP fertilizer required by States during the current agricultural season vs. the amount supplied by Government;
- (b) the number of States officially reporting shortages of DAP fertilizer and the steps taken by Government to address the shortage;

- (c) the reasons for failure to ensure timely distribution of fertilizers despite claims of adequate production and imports; and
 (d) the total subsidy provided for DAP fertilizer in the last five years and the reasons for the farmers still facing unaffordable prices in several regions?

Immunization coverage among tribal children in Maharashtra and Gujarat

1883 **Shri Dhananjay Bhimrao Mahadik:**

Shri Babubhai Jesangbhai Desai:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has taken steps to improve immunization coverage among tribal children aged 0-5 years in Gujarat and Maharashtra, if so, the details thereof;
 (b) the present immunization coverage among tribal children in those States, district-wise;
 (c) the special campaigns, outreach initiatives or mobile health teams deployed in tribal areas under UIP or Mission Indradhanush;
 (d) the challenges such as inaccessibility, hesitancy or shortage of health personnel and measures taken to address them;
 (e) whether Government is collaborating with NGOs and the outcomes; and
 (f) whether any audits or evaluations have been conducted in tribal areas and their findings?

Pollution-related deaths in the country

1884 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry has examined the WHO's estimate that India records approximately 17.2 lakh premature deaths annually due to exposure to indoor and outdoor air pollution;
 (b) whether Government has undertaken any national-level morbidity and mortality studies on air pollution and if so, the details thereof and if not, the reasons therefor; and
 (c) whether the Ministry recognises that air pollution continues to be a persistent, year-round health emergency in Indian cities, with nearly 70 of world's 75 most polluted cities located in the country and whether any accountability framework exists to fix responsibility for preventable pollution-linked deaths?

Promotion of ABHA usage in rural and tribal areas

1885 # **Shri Madan Rathore:**

Shri Shambhu Sharan Patel:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the Government's strategy to ensure last-mile connectivity in rural and tribal areas and promote Ayushman Bharat Health Account (ABHA) usage;
 (b) the manner in which the Digital Health Incentive Scheme has increased ABDM adoption among private and small/medium healthcare providers and the status of the next phase of the plan;
 (c) the manner in which the concept of 'privacy by design' and explicit consent has boosted public trust and how data protection compliance is being monitored; and
 (d) the measurable improvements recorded in the efficiency and coverage of the National Immunization Programme since the national scale-up of the U-WIN platform?

Eye screening for children

1886 **Dr. Sikander Kumar:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry has any proposal for enhancing funds under Mission Drishti for

screening the eyes of schoolchildren from Class VI-XII in Government schools;

(b) if so, the details thereof;

(c) the manner in which the Ministry plans to address the additional expenses caused by hilly terrain and far-flung schools in States like Himachal Pradesh which are driving higher unit cost; and

(d) whether the Ministry has taken any steps to revise cost norms and provide additional funds required to close the gap in every State, if so, the efforts taken in this regard?

Conduct of the next national mental health survey

1887 Smt. Sudha Murty:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether Government has considered conducting the next round of the National Mental Health Survey, given that the previous survey was undertaken in 2015–16;

(b) if so, the proposed timeline and scope for the upcoming survey, especially in light of mental health trends observed in the post-pandemic period; and

(c) if not, the factors contributing to arriving at such a decision?

Status of AIIMS, Jammu and Awantipora

1888 Shri Sajjad Ahmad Kichloo:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the present operational status of AIIMS Jammu which is partially functional and, AIIMS Awantipora in Kashmir, which remains under construction;

(b) the total sanctioned faculty and non-faculty posts the cadre-wise details of appointments made, the number of existing vacancies and reasons for persistent manpower deficits;

(c) the departments that are presently fully functional at AIIMS, Jammu and those proposed to be activated first in AIIMS, Awantipora; and

(d) the projected timelines for full operationalisation of both institutes and whether Government intends to expedite the establishment of newly approved medical colleges in Jammu and Kashmir with assured staffing and infrastructure?

Schemes to improve women's health

1889 Dr. M. Dhanapal:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) Government's ongoing schemes aimed at improving women's health, including maternal and adolescent nutrition programmes;

(b) Government's efforts to tackle anemia and reproductive health issues among women through enhanced medical infrastructure and awareness; and

(c) the digital and telemedicine initiatives introduced by Government to provide accessible healthcare services to women in rural and remote areas?

Sale of over-the-counter cough syrup

1890 Ms. Sushmita Dev:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether the Ministry is aware of the sale of medicines including cough syrups in the country without prescription;

(b) if so, whether the Ministry has taken any step in this regard and if so, the details thereof;

(c) whether there is any proposal for laws and regulations regarding restrictions on the sale of over-the-counter cough syrups; and

(d) if so, the details thereof?

Progress of Hospitals under PM-ABHIM

1891 **Smt. Kiran Choudhry:**

Shri Narhari Amin:

Shri Babubhai Jesangbhai Desai:

Smt. Maya Naroliya:

Shri Brij Lal:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the current progress in completing and operationalizing the 602 Critical Care Hospital Blocks and how this infrastructure is strengthening districts' ability to handle infectious diseases and health emergencies;

(b) the manner in which the 730 Integrated District Public Health Laboratories is helping build an IT-enabled, real-time disease surveillance system to improve outbreak preparedness;

(c) to what extent upgraded Ayushman Arogya Mandirs (Sub-Centres and Urban HWCs) are improving primary healthcare delivery, especially for Non-Communicable Diseases (NCD) screening; and

(d) the steps being taken to help States speed up fund utilization and administrative approvals under PM-ABHIM and overcome earlier implementation delays?

Status of palliative care in the country

1892 **Shri Ritabrata Banerjee:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the estimated number of patients in the country in need of palliative care and the proportion of such patients currently availing these services;

(b) the list of Government and Government-enabled medical institutions that have the capacity to provide palliative care services, State-wise;

(c) the list of number of Community Health Officers (CHOs) and Multi-Purpose Workers (MPWs), State-wise;

(d) the list of number of home visits undertaken by CHOs/MPWs since 2019, State-wise and year-wise; and

(e) the number of palliative care kits distributed to CHOs, including the list of drugs and consumables contained in these kit?

Affordable Healthcare and Medical Value Tourism

1893 **Dr. Anil Sukhdeorao Bonde:**

Shri Kanad Purkayastha:

Shri Mithlesh Kumar:

Dr. Sumer Singh Solanki:

Dr. Kavita Patidar:

Smt. Kiran Choudhry:

Dr. Medha Vishram Kulkarni:

Shri Sadanand Mhalu Shet Tanavade:

Shri Pradip Kumar Varma:

Shri Kesridevsinh Jhala:

Dr. Parmar Jashvantsinh Salamsinh:

Shri Chunnilal Garasiya:

Shri Mahendra Bhatt:

Shri Sujeet Kumar:

Shri Deepak Prakash:

Smt. Maya Naroliya:

Shri Lahar Singh Siroya:

Will the Minister of ***Health and Family Welfare*** be pleased to state:

- (a) the key measures taken by Government to enhance the affordability of healthcare;
- (b) whether Government has undertaken any initiatives to strengthen India's position as a global destination for medical value tourism and if so, the details thereof;
- (c) the steps being taken to improve collaboration with the healthcare industry and private sector to promote inclusive and high-quality medical infrastructure; and
- (d) the measures proposed to promote traditional systems of medicine and wellness as part of India's broader healthcare and export strategy?

Separate apex body in each institution

1894 # **Prof. Manoj Kumar Jha:**

Will the Minister of ***Health and Family Welfare*** be pleased to state:

- (a) the reasons for the need to have separate apex body in each institution despite the Health Minister and the Health Secretary being respectively the Chairman and Vice-Chairman of all AIIMS and other autonomous medical institutions under the control of the Ministry of Health and Family Welfare; and
- (b) by when Government is going to merge these apex bodies in order to reduce unnecessary and redundant expenditure incurred at the apex level in each institution in view of Rule 21 of the General Financial Rules (GFR)-2017?

Zero cost services under SUMAN

1895 # **Dr. Kalpana Saini:**

Smt. Kiran Choudhry:

Shri Brij Lal:

Shri Mayankkumar Nayak:

Dr. Medha Vishram Kulkarni:

Shri Madan Rathore:

Shri Sadanand Mhalu Shet Tanavade:

Will the Minister of ***Health and Family Welfare*** be pleased to state:

- (a) the latest number of pregnant women and sick newborns who have received zero-cost services under the Surakshit Matritva Aashwasan (SUMAN) initiative during the past year, along with the number of certified health facilities participating in the scheme;

- (b) whether any assessment has been undertaken regarding the impact of SUMAN on maternal mortality ratio (MMR), neonatal mortality rate (NMR) and facility-based care uptake;
- (c) if so, the key findings thereof; and
- (d) the details of steps taken by the Ministry to further expand the reach of SUMAN into remote or tribal regions?

Employment generation in the health sector and development of medical tourism

1896 # **Smt. Darshana Singh:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government, keeping in view the high-quality human resources and health infrastructure available in the country, is making efforts to promote India as a global medical tourism destination;
- (b) whether medical tourism can act as a job multiplier and provide employment to a large number of healthcare professionals and allied service sectors; and
- (c) if so, the steps Government proposes to take to promote India as a health and medical tourism destination?

Safety and security of healthcare workforce

1897 **Dr. Syed Naseer Hussain:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of reported incidents of violence against healthcare professionals in the past three years, State-wise;
- (b) the measures implemented by the Ministry to ensure the safety and security of healthcare workers, particularly in high-risk areas;
- (c) the status of any proposed legislation aimed at protecting healthcare professionals from workplace violence; and
- (d) the effectiveness of existing security protocols in healthcare facilities and any plans for their enhancement?

Financial assistance, priority treatment schemes for patients from Sikkim

1898 **Shri Dorjee Tshering Lepcha:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry is considering support, financial assistance, priority treatment schemes for patients from Sikkim in tertiary-level care outside their State;
- (b) the details of medical treatment facilities provided to the people of the State in AIIMS, other Central Government hospitals, any reserved quotas, special provisions or referral mechanisms;
- (c) whether Government proposes to establish a dedicated helpdesk, facilitation centre or nodal officer in AIIMS and other major Central hospitals to support patients arriving from the State; and
- (d) the steps taken by Government to enhance medical infrastructure in the State, so that patients are not compelled to travel long distances for advanced medical treatment?

Non receipt of adequate central share under NHM in Kerala

1899 **Dr. John Brittas:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) what was the initially allocated/provisioned amount of central releases under National Health Mission (NHM) to the State of Kerala for 2023-24;
- (b) the reasons for the drastic decrease in the actual central releases under NHM to the

State for the year 2023-24, compared to previous and subsequent years;
 (c) whether Government will take steps to offset this loss to the State; and
 (d) if so, the details and status thereof?

Undetected TB cases in the country

1900 **Shri Neeraj Shekhar:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is aware that a number of Tuberculosis (TB) cases go undetected every year and cause further infection;
- (b) if so, the details thereof, State-wise; and
- (c) the details of strategy Government has adopted to trace undetected TB cases to check further infections and to eliminate the disease from the country?

Implementation of rabies eradication programme

1901 **Shri S.R. Sivalingam:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether a national policy or action plan has been formulated to eradicate rabies through controlling the stray dog population by sterilisation, vaccination and treatment in accordance with the latest legal and regulatory frameworks;
- (b) the details of its implementation status and the progress achieved, particularly in major urban centres, together with measures to address high-incidence regions reporting increased dog-bite and rabies cases; and
- (c) the initiatives taken to educate citizens on safe dog-feeding practices and the importance of vaccination and registration of pet and stray dogs in controlling rabies?

Gender bias in medical research and women's health outcomes

1902 **Shri Mallikarjun Kharge:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is aware of the persistent gender bias in medical research and clinical trials that disadvantages women, especially in heart disease, autoimmune disorders, chronic pain etc;
- (b) whether the proportion of publicly funded medical research in the country is specifically dedicated to women's health issues, if so, the details thereof during the last five years, year-wise;
- (c) the steps being taken to ensure that clinical trials and public health research include adequate female representation, consider sex-specific symptoms and analyse data by gender; and
- (d) whether there is a proposal to establish or strengthen a regulatory or oversight mechanism to actively address gender bias in medical research and treatment guidelines?

Sale of ORS drinks

1903 **Smt. Sagarika Ghose:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is aware of the widespread distribution and sale of 'ORS' drinks, which did not meet the World Health Organization's standards for oral rehydration solutions;
- (b) the number of cases in the last five years that saw adverse reactions after the consumption of the mislabelled ORS;
- (c) the reasons for permitting the use of 'ORS' in brand names and trademarks prior to October 2025 that did not meet necessary standards; and
- (d) whether any action is underway to recall all units of such mislabelled products, if so, the

details thereof and if not, the reasons therefor?

Green Energy Corridor Phase-II

1904 # **Shri Tejveer Singh:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the progress made in connecting renewable energy to the national grid under the recently launched Green Energy Corridor Phase-II;
- (b) whether Government is planning to expand any new PLI scheme to increase solar panel manufacturing at domestic level; and
- (c) whether the Ministry is considering to introduce any new financial assistance policy for setting up community solar projects in rural areas?

Funds sanctioned, allocated and utilized under the PM-KUSUM scheme

1905 **Shri Parimal Nathwani:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the details of funds sanctioned, allocated and utilized under the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme during the last three years, year-wise and State-wise;
- (b) the total number of beneficiaries under the scheme since its inception, State-wise; and
- (c) the average income generated/saved by farmers during the last three years under this scheme, year-wise and State-wise?

National Green Hydrogen Mission

1906 # **Shri Imran Pratapgarhi:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the total expenditure incurred so far under the National Green Hydrogen Mission and the number of projects actually launched on the ground as against this expenditure;
- (b) the detailed breakdown of these projects' feasibility, capacity, estimated production, investor participation and their current status; and
- (c) whether any timeframe has been set within which these projects are expected to yield concrete results?

Rooftop solar installations & deployment challenges in Karnataka

1907 **Shri G.C. Chandrashekhar:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the total number and capacity of rooftop solar systems installed in the State of Karnataka under the Grid-Connected Rooftop Solar Programme – Phase II and the PM Surya Ghar: Muft Bijli Yojana;
- (b) whether there are delays in DISCOM approvals, net-metering or subsidy disbursement and the corrective steps taken; and
- (c) the incentives introduced to promote rooftop solar adoption in Karnataka's urban households and Tier-II cities?

Implementation status of PMSGMBY

1908 # **Shri Mithlesh Kumar:**

Shri Narhari Amin:

Shri Shambhu Sharan Patel:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether PM Surya Ghar: Muft Bijli Yojana is being implemented across the country;

- (b) if so, the details thereof, including the State of Rajasthan;
- (c) whether families installing solar panels in their courtyards or agricultural fields will be able to avail benefits under this scheme;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Hydrogen valleys under NGHM

1909 **Dr. K. Laxman:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the objectives of Government's initiative to establish four hydrogen valleys across the country under the National Green Hydrogen Mission (NGHM);
- (b) the details of financial allocation and collaborating agencies for these pilot projects; and
- (c) the manner in which these hydrogen valleys are expected to promote industrial decarbonisation, innovation and investment in clean energy infrastructure during 2025–26?

Indigenous electrolyser capacity and cost parity

1910 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the concrete milestones set by the Ministry for achieving a domestic electrolyser manufacturing capacity that can support the 2027 target of 5 GW green-hydrogen production and how the cost-gap will be bridged without resorting to import-dependent subsidies (Indigenous electrolyser capacity & cost-parity); and
- (b) the manner in which the Ministry intends to ensure that the perovskite-tandem solar-cell scaling projects meet the "Made-in-India" value-addition threshold of 70 per cent while maintaining laboratory-level efficiency gains (Made-in-India solar tech value-addition)?

National Policy on geothermal energy and the status of pilot projects

1911 # **Shri Deepak Prakash:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the main objectives and key features of the recently notified National Geothermal Energy Policy, 2025;
- (b) the measures proposed to promote research, innovation and adoption of global best practices for the development of geothermal energy in the country;
- (c) the potential applications identified for geothermal energy; and
- (d) the details of the approved pilot projects for assessing geothermal potential, the current progress thereof?

Impact of PM Surya Ghar: Muft Bijli Yojana

1912 **Shri Sanjay Singh:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the progress of PM Surya Ghar: Muft Bijli Yojana in terms of rooftop solar installations, with the number of households benefited so far, State-wise;
- (b) how many beneficiaries under the scheme are currently receiving zero electricity bills, State- wise;
- (c) the detailed financial overview including the total budgetary outlay, subsidies disbursed to residential consumers and the volume and value of collateral-free loans sanctioned under the scheme, State -wise; and
- (d) the specific measures being implemented to ensure the economic profitability and cost-effectiveness of solar energy systems for beneficiaries, particularly targeting rural households and economically weaker sections?

Setting up of minor port in Puducherry

1913 **Shri S. Selvaganabathy:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether Government would consider for approving a new minor port in Puducherry;
- (b) whether one new minor port would be required considering the quantum of port activities performed in Puducherry, if so, the details thereof;
- (c) whether the existing old port in Puducherry would be enhanced into an inland water transport port; and
- (d) if so, whether it would pave way for generation of revenue through tourism activities?

Allocation of land by Mumbai Port Authority

1914 **Shri Chandrakant Damodar Handore:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether it is a fact that a portion of land has been allocated to Aegis Logistics Limited by Mumbai Port Trust;
- (b) if so, the details of space allocated and the cost at which the space has been allocated along with the reasons therefor;
- (c) whether Aegis Logistics limited has removed the mangroves plantation from the said space; and
- (d) if so, on whose permission the said removal was done and the action taken against the company?

Implementation of Bills of Lading Act, 2025 in ports of Andhra Pradesh

1915 **Shri Meda Raghunadha Reddy:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether the provisions of the Bills of Lading Act, 2025 will be operationalised at all major and minor ports in the State of Andhra Pradesh;
- (b) if so, whether training or capacity-building modules are planned for port officials and exporters; and
- (c) the expected impact on trade logistics in Visakhapatnam and Kakinada ports?

Inland waterways and transport development in Tripura

1916 # **Shri Rajib Bhattacharjee:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether Government is considering linking Tripura to the inland waterways project;
- (b) whether any new initiatives are being taken to increase waterway trade from Tripura to the Chittagong and Ashuganj ports in Bangladesh;
- (c) whether there are any plans to declare the Gumti or Haora rivers within the State as navigable waterways; and
- (d) whether any assessment has been done to ascertain the potential of increasing local trade, tourism and employment generation from these projects?

Pulicat Lake sea mouth project

1917 **Shri Masthan Rao Yadav Beedha:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) the status of the Pulicat Lake sea mouth opening project, including support given by the Central Government under the Sagarmala programme;
- (b) whether the State of Andhra Pradesh Maritime Board has received required funding

under the SASCI scheme, if so, the steps to bridge the ₹18.71 crore gap; and
 (c) the expected timeline for completion of the project and the ecological and economic benefits anticipated from its implementation?

Employment and cluster development under shipbuilding & recycling package

1918 **Shri Milind Murli Deora:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether Government has made any assessment of the potential for direct and indirect employment generation through the recently announced shipbuilding and ship recycling package, if so, the details thereof;
- (b) the number of jobs expected to be created in proposed shipbuilding clusters and ancillary industries such as steel, logistics and marine equipment manufacturing;
- (c) whether Government has undertaken measures to address supply-side and demand-side issues in the shipbuilding sector, such as demand aggregation, assurance and visibility under National Shipbuilding Mission, if so, the details thereof; and
- (d) the criteria adopted for evaluating and approving shipbuilding clusters across States, including role of connectivity infrastructure such as roads, land availability, supporting facilities?

Circulation of adulterated medicines

1919 **Smt. Jebi Mather Hisham:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has assessed the current volume and estimated market size of counterfeit medicines amid the reported 50 per cent spike in their circulation;
- (b) the steps taken to ensure the genuineness and quality of medicines distributed through Jan Aushadhi outlets amid rising counterfeit circulation;
- (c) the details of quality tests conducted by CDSCO over the last five years and the trends that have emerged, State/UT-wise; and
- (d) whether Government has examined the reasons behind the influx of adulterated medicines, including discount-driven demand and the corrective actions have been taken thereon?

Modernisation of inland water transport facilities in the North-Eastern States

1920 **Shri Rwngrwa Narzary:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) the transformative initiatives to modernise inland water transport facilities in the North-Eastern States with special focus in the mighty river Brahmaputra in the State of Assam;
- (b) whether the Ministry is planning to develop river cruise tourism in the North-Eastern States of India;
- (c) if so, the details thereof; and
- (d) if not, the reason therefor?

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